

other association of individuals; and "director", in relation to a firm, means a partner in the firm.

Exports to USA

763. SHRI AJOY MUKHOPADHYAY:
Will the Minister of COMMERCE be pleased to state:

(a) whether the liberalisation of policies has helped the country to increase its exports to USA;

(b) if not the reasons therefor; and

(c) the item-wise value of exports made

to USA during 1991-92?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). According to DGCi&S, Calcutta there was an increase in our export to USA. During April-November (1991-92) exports were \$ 1852.97 million as against \$ 1772.21 million during the corresponding period in 1990-91. The export performance does not reflect the full potential of liberalisation policies on account of a recession in USA and the effect of domestic import curbs on industrial production in India.

(c) A Statement is attached.

STATEMENT

Exports to USA from India

(Value in \$ million)

<i>S.No.</i>	<i>Commodity</i>	<i>April-November '91</i>
<i>1</i>	<i>2</i>	<i>3</i>
	Total exports	1852.97
1.	Tea	4.56
2.	Coffee	6.38
3.	Rice	5.69
4.	Tobacco Unmanufactured	1.76
5.	Tobacco manufactured	0.44
6.	Spices	15.11
7.	Cashew	64.07
8.	Sesame and Niger seeds	7.16
9.	Oil meals	0.23

(Value in \$ million)

<i>S.No.</i>	<i>Commodity</i>	<i>April-November '91</i>
1	2	3
10.	Castor Oil	2.71
11.	Shellac	0.77
12.	Sugar & Mollases	0.04
13.	Florictl products	0.64
14.	Fruits & Vegetables	1.88
15.	processed Fruits & Juices	2.58
16.	Misc processed items	10.11
17.	Meat & preparations	0.05
18.	Marine products	37.14
19.	Cotton Raw incld. waste	0.01
20.	Mica	1.15
21.	Processed Minerals	26.62
22.	Other ores and Minerals	5.76
23.	Leather & Manufactures	117.72
24.	Gems & Jewellery	629.78
25.	Sports goods	3.71
26.	Drugs, phrmcutes & Fine Chemls	39.30
27.	Dyes/Intmdtes & Coar Tar Chemls	43.55
28.	Inorganic/Organic/Agro Chemls	11.89
29.	Cosmetics/Toiletries etc.	2.89
30.	Rubber mtd. products	16.64

(Value in \$ million)

<i>S.No.</i>	<i>Commodity</i>	<i>April-November '91</i>
<i>1</i>	<i>2</i>	<i>3</i>
31.	Paints/Enamels/Varnishes etc.	0.92
32.	Gls/Glswr/Cermcs/Reftrs/Cmnt	3.73
33.	Paper/Wood products	2.63
34.	Plastic & Linoleum products	4.82
35.	Resid Chemical & Allied products	9.43
36.	Ferro Alloys	0.03
37.	Non-ferrous metals	0.85
38.	Manufactures of metals	61.15
39.	Machine tools	5.64
40.	Machinery and instruments	23.03
41.	Transport equipments	14.96
42.	Residual Engineering items	0.94
43.	Iron &Stl Bar/Rod etc.	7.20
44.	Pmry & Semi-finshd Iron & Stl	2.01
45.	Electronic goods	8.98
46.	Computer Software	1.67
47.	Cotton yarn, Fabrics, Made-ups etc	101.16
48.	NatrI Silk Yarn, Fabrics, Made up	15.44
49.	Manmade yarn, Fabrics Madeups	3.92
50.	Wollen yarn, Fabrics, Madeups etc.	0.62
51.	RMG Cotton incl accessories	211.49

(Value in \$ million)

<i>S.No.</i>	<i>Commodity</i>	<i>April-November '91</i>
<i>1</i>	<i>2</i>	<i>3</i>
52.	RMG Silk	35.80
53.	RMG Manmade Fibres	77.39
54.	RMG Wool	2.69
55.	RMG of other Textile Materi	15.83
56.	Coir & coir manufactures	2.31
57.	Jute mfs excluding floor covrng	22.03
58.	Floor covrng of Jute	0.05
59.	Carpet handmade	76.13
60.	Handcrfs (Excl. Handmade crpts)	47.47
61.	Carpet mill made	17.74
62.	Project goods	0.02
63.	Other commodities	14.40

Source: DGCI & S, CALCUTTA.

Conversion rate: 1 \$ = Rs. 23.7546

Smuggling Activities in Gujarat

764. SHRI HARISINH CHAVDA: Will the Minister of FINANCE be pleased to state:

(a) the number of persons indulging in smuggling activities arrested during last year in Gujarat;

(b) whether any foreign nationals were also arrested;

(c) if so, the details thereof; and

(d) the quantity of gold and other contraband items seized during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c). 113 persons including 5 foreign nationals have been arrested by the Customs authorities in Gujarat during the calendar year 1991. The nationality-wise break up is given below:-

Philippines

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